

heads education, medical and public health, labour and employment, family welfare, and housing for the years in question is enclosed. Figures of capital expenditure under these heads are not separately available for all these years.

## STATEMENT

Expenditure of Central and State Governments on specified items (1951-52 to 1976-77)

Rs. crores

## A. Revenue Account :

Education . . . . .	15,156
Medical & Public Health . . . . .	5,799
Labour and Employment . . . . .	674
Family Welfare* . . . . .	326
Housing* . . . . .	182
Total . . . . .	22,137

## B. Capital Accounts :

Education* . . . . .	54
Medical & Public Health** . . . . .	472
Family Welfare* . . . . .	9
Housing* . . . . .	146
Total . . . . .	681

\*These relate only to expenditure incurred during the years from 1974-75 to 1976-77. Figures for earlier years separately for these items are not available.

\*\*Relate to 1960-61 to 1976-77. Figures of expenditure on capital account under this head separately are not available for earlier years.

**Japanese Project Loans to India**

8626. SHRI NIRMAL CHANDRA

JAIN:

SHRI RAM SEWAK

HAZARI:

Will the Minister of FINANCE be pleased to state:

(a) the details of exchange of notes concerning Japanese Project Loans to India for the year 1977-78 and whe-

ther any such Project Loans are contemplated for the year 1978-79 also;

(b) if so, the details thereof; and

(c) is Japan laying more emphasis on aid for "basic human needs" in comparison to industrial development assistance and what aid on the former count India is receiving or likely to receive in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b). The exchange of notes concerning Japanese Project Loans to India for the year 1977-78 were signed in New Delhi on 22nd March, 1978. This is for the total amount of Yen 9.7 billion (Rs. 34.64 crores) and will be utilized to meet the foreign exchange requirements of the Nagarjunasagar Pumped Storage Project in Andhra Pradesh (Yen 8.4 billion—Rs. 30 crores) and of the Paithan Hydro-Electric Project in Maharashtra (Yen 1.3 billion—Rs. 4.64 crores). As regards Project Loans from Japan to India for the year 1978-79, normally, proposals for such Project Loans are taken up with donor governments only after Aid India Consortium talks held every year when the level of assistance to India for the ensuing year from each donor government is indicated. As the Aid India Consortium talks in this year are scheduled to be held in the first week of June, 1978, proposals in regard to Project Loans from Japan to India for the year 1978-79 will be formulated only thereafter.

(c) Japanese Project Assistance to India is normally meant for meeting foreign exchange requirements of Projects. The import of equipments etc., for identified Projects will have to come from Japan or from the group of developing countries indicated by the Japanese Government. The Projects which aim at improving "basic human needs" are by and large in the fields of rural development, agriculture etc., involving mostly local costs.

The scope for Japanese Assistance to such Projects is hence limited, although the Japanese aid can be utilised for meeting foreign exchange costs of Projects like Fertiliser Projects (for instance, Bhatinda and Panipat Fertiliser Projects, where Japanese Assistance was made available to India), which also serve to meet "basic human needs" by raising the level of agricultural productivity.

#### Mutual Trade Contacts with Japan

8627. SHRI NIRMAL CHANDRA JAIN: Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether there are any mutual trade contacts under contemplation of Government with Japan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). A Trade Agreement between India and Japan was signed as early as on 4th February 1958. It is proposed to review in June 1978 the trade between the two countries at Government level with a view to identify areas of economic cooperation and trade expansion.

#### Defalcating of Public Funds by Senior Functionaries of Bank of Maharashtra

8628. DR. BAPU KALDATE: Will the Minister of FINANCE be pleased to state:

(a) whether some senior functionaries of the Bank of Maharashtra in collusion with M/s. Navneet Trading Company, Delhi have allegedly been defalcating public funds;

(b) if so, whether Government have investigated into these activities of bank officials;

(c) whether there has been any loss to the Bank; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). Bank of Maharashtra has reported that it is investigating into the complaints regarding credit facilities given to M/s. Navneet Trading Company, Delhi. The Bank is expected to take appropriate action against the members of the staff on the basis of the findings of its investigation.

(c) and (d). The Bank has already recalled the advances and has recovered a major portion of the amount due to it. The amount of loss if any, will be known after the Bank has exhausted all the recovery proceedings which are under way.

#### Inspection of Corporation Bank of Karnataka

8629. SHRI R. L. P. VERMA:  
SHRI MANOHAR LAL:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that many irregularities were found by the Reserve Bank of India during an inspection of Corporation Bank of Karnataka; and

(b) if so, full details thereof and the action proposed to be taken against the Bank?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). The Reserve Bank carried out an inspection of the Corporation Bank Limited, Mangalore with reference to the Bank's position as on 30th June 1975. The inspection has revealed that the Bank is in a position to pay its depositors in full as and when their claims accrue. The Reserve Bank is taking appropriate corrective action in the light of the findings of the inspection report, which is a confidential document.

#### Ex-gratia Compensation for Enemy Properties

8630. SHRI SAMAR GUHA: Will the Minister of COMMERCE, CIVIL